

Efficiency and Losses in DTC

3775. SHRI P.M. SAYEED :
DR. V. VENKATESH :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether it is a fact that DTC's monthly publication "Operational Statistics for August, 1986 revealed that efficiency in DTC had gone down as compared to 1985";

(b) whether the number of buses on road has gone down since increase in tariff some time back by 250 per cent;

(c) whether it is a fact that losses in DTC are mounting year after year and it incurred a net loss of Rs. 190 crores during 1985-86; and

(d) if so, the reasons for the losses even after a steep increase in tariff ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Except for average number of buses on road, breakdowns per thousand Kms. and accidents per lakh Kms. the performance of DTC during August, 1986 showed improvement in respect of all other indicators over the position of August, 1985;

(b) The new tariff in DTC came into operation w.e.f. 8.2.1986. The actual number of buses put on road during the subsequent period are indicated below :

Month	Buses on road
March, 1986	4542
April, 1986	4625
May, 1986	4642
June, 1986	4672
July, 1986	4756
August, 1986	4687
September, 1986	4697
October, 1986	4714

(c) DTC has incurred a working loss (excluding depreciation and interest charges) of Rs. 77.73 crores and net loss (including depreciation Rs. 10.86 crores and interest charges Rs. 88.33 crores) of Rs. 176.92 crores.

(d) Fare revision with effect from 8-2-1986 neutralized the cash losses of Delhi Transport Corporation only partially.

[*Translation*]

Publishing of Bhagirath Journal

3776. DR. G.S. RAJHANS : Will the Minister of WATER RESOURCES be pleased to state :

(a) the reasons for not publishing or delay in publishing of "Bhagirath" Journal; and

(b) what improvements were effected in this regard as promised in reply to the Unstarred Question No. 6847 on 5 August, 1980 ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). The Bhagirath Journals are being published and at present there is no delay in their publication.

[*English*]

Findings of Expert Committee on Kala-azar

3777. SHRI C. JANGA REDDY :
DR. A.K. PATEL :
DR. C.P. THAKUR :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of cases of Kala-azar taken place in Bihar, West Bengal, Assam and other States during each of the last three years and how many of them proved fatal;

(b) what are the findings of the expert committee on Kala-azar headed by Dr. Harcharan Singh and action taken thereon; and

(c) how much provision has been made for funds required in the current year and during the next year to weed out this disease ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) A statement showing the number of cases and deaths due to Kala-azar during the last three years as reported by the State Health authorities is given below.

(b) The Expert Committee on Kala-azar have concluded that Kala-azar control can be achieved by concentrating our efforts on the following three aspects :

1. Interruption of transmission;
2. Early diagnosis and treatment of Kala-azar cases; and
3. Health Education.

Since eradication of a vector-borne diseases is technically very difficult, the

Committee has emphasised mainly on the control of Kala-azar disease. The Committee has also emphasised the need for training of medical and para-medical personnel for Kala-azar control and also for initiating research activities/programmes.

The report of the Committee has been considered by the Government. It has been decided that in view of the focal nature of the disease a special programme for Kala-azar eradication should be taken up in the States of West Bengal and Bihar. The State Governments of Bihar and West Bengal have been requested to send their views on the suggestions and the strategy to be adopted. The Government of India will render whatever assistance that is required by the State Governments within the over-all availability of resources.

(c) No separate provision of fund is available for control of Kala-azar. For control of Kala-azar in the affected States, DDT is sprayed which is supplied from the regular NMEP fund.

Statement

Cases and deaths occurred due to Kala-azar in different States during the last three years

Name of State	1984		1985 (Prov.)		1986 (Prov.)	
	Cases	Deaths	Cases	Deaths	Cases	Deaths
Bihar	12224	65	11017	28	8639	32
Delhi	1*	—	1*	—	3*	—
Tamil Nadu	2	—	—	—	—	—
Uttar Pradesh	3	—	—	—	—	—
West Bengal	4229	—	4247	5	1456	6

*Cases imported from Bihar.

**Losses of Hindustan Shipyard Ltd.,
Visakhapatnam**

3778. SHRI C. JANGA REDDY : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Hindustan Shipyard Ltd., Visakhapatnam is incurring accumulated losses to the extent of Rs. 65 crores;

(b) if so, the reasons therefor;

(c) the steps Government propose to take to reduce losses;

(d) whether Hindustan Shipyard has constructed two Off-shore platforms for Oil and Natural Gas Commission at a cost of Rs. 22 crores each while the actual construction cost is about Rs. 60 crores;